GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS LOK SABHA UNSTARRED QUESTION NO. 3229 ANSWERED ON 17/12/2021

COMMERCIAL VIABILITY OF WATERWAYS

3229. DR. DNV SENTHILKUMAR. S.:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the manner in which inland waterways transport is envisaged to become commercially viable; and
- (b) whether the Government has conducted any meeting with State Governments or requested to form a Committee to monitor the waterways projects, if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) For making Inland Waterways viable, Inland Waterways Authority of India (IWAI) has been undertaking various measures, like construction of terminals/ jetties, Ro-Ro terminals, Multi-modal terminals, fairway development and maintenance, channel stabilization works, river information system and provision of navigational aids etc. on various National Waterways. Viability of inland water transport is also being ensured through inter-modal and multi-modal connectivity (Rail/ Road) of IWT terminals.
- (b) A Project Oversight Committee (POC) consisting of members of State Governments of Uttar Pradesh, Bihar, Jharkhand and West Bengal was constituted in March, 2019 for monitoring projects taken up for implementation under Jal Marg Vikas Project (JMVP) on National Waterway-1(NW-1) from Haldia to Varanasi (1390 km). First meeting of the POC was held in June, 2019 and thereafter meetings are held from time to time as per requirement.
